

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 45

**MA3563/2019 MA3962/2019 IA 43/2020 IN C.P.(IB)2527/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES:      **Alchemist Asset Reconstruction  
Co. Ltd**

**V/s**

**Duggal Projects Developments  
Co. Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant            : Counsel Ashish Pyasi i/b PRS Legal, Adv

For the Respondent

DPDCL                            : Vikram Saini advocate

Director of Company   : Chitranjan Kumar Singh

Section 60(5),30(6) & 31 7 of the IBC, 2016

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**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 09.11.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)